Annexure – 7

Name of the corporate debtor: G V Annai Hospital LLP;
Date of commencement of CIRP: 15th April, 2025; Order received / Communicated on 29th April 2025; List of creditors as on: 20th May, 2025

List of operational creditors (Government dues)

(Amount in₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Income Tax Department	10/05/2025	21,27,02,133.00	21,27,02,133.00	--	N.A.	No	--	N.A.	N.A.	N.A.	N.A.	N.A.	Appeal Pending
	Total		**21,27,02,133.00**	**21,27,02,133.00**										

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